

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 05-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. Cases / Purpose</u>					
1.	MACT 633/2019		AMITA PAHWA	Vs	BRIJ MOHAN
<u>Judgement</u>					
2.	MACT 182/2016		SHIBA ANAND	Vs	RAJENDER SINGH